

39


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.341/2018 in CP No.479/241/HDB/2018
NAME OF THE COMPANY	Global Hospitals Pvt Ltd
NAME OF THE PETITIONER(S)	Dr. K. Pruthvinath
NAME OF THE RESPONDENT(S)	Global Hospitals Pvt Ltd & 8 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. DAMALPARI SRINIVAS	Sr Adv		
Mr. P. VIKRAM Niten Borden	Advocate	7032406809	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

For Implead Petitioner in IA 385/18 :

Mr. S Nishanjan Reddy Sr. Adv 9885470634 *

Mr. SAI SANJAY SURAVENI 9866182837

Shireen Sethne Baria

B. Saroj


Kajal Kumari

} Adv for Respondent no. 2 & 3 - 9908060875

R. Raghunandan Rao - Sr Adv

Rohit Pogula R4, 15

Lalith Jogi R6

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ORDER

Counsel for Petitioner is present. IA 385/18 filed by third party for impleading in the main petition is taken up. Counsels for Respondent requested time for filing reply/counter.

Time extended till 04.10.2018.

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IA 341/2018 & IA 385/2018 in CP No.479/241/HDB/2018

In the matter of Dr K. Pruthvinath Vs Global Hospitals Pvt Ltd & 8 Ors

Date of order: 12.09.2018

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IA 341/2018 is also taken up today for filing counter/reply. Time extended till 04.10.2018.

Shri Vimal Vashireddy, Advocate filed vakalat for R-1, Ms Shireen Sethne Baria, Advocate filed vakalat for R-2 & 3 and Mr Rohit Pogula, Advocate, filed vakalat for R-4 & 5 and also undertakes to file vakalat for R-6.

Counsel informed notice was served on R-7, 8 & 9 and already proof is also filed in the registry.

R-7, 8 & 9 are called absent. None appeared for them. Therefore, they are treated as absent.

For filing reply and for hearing in IA 385/2018 & IA 341/2018 and for filing reply/objections to the main petition, list the matter on 04.10.2018



Member (J)

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